

RUPEEK CAPITAL PVT. LTD

45/B, Shubham Complex, 1st A Main, J P Nagar 3rd Phase, Bengaluru - 560 078.

GOLD AUCTION NOTICE

The borrower, in specific and the public in general, are hereby notified that private sale/auction of the gold ornaments pledged for the below loan accounts, wherein despite notification through the registered letters, the borrowers failed to clear overdue loan amount, is proposed to be conducted on or after 15th November 2021 at the Rupeek Capital Pvt. Ltd. 1st Floor, Sunda Central Complex, Appa Balwant Chowk, 539, Shivajinagar Peth Rd, Pune-411003, Maharashtra-411003. For more details contact 18004196000.

List of Loans

3047563, 3047798, 3048090, 3049234, 3050051, 3053187, 3053292, 3057940, 3060721, 3076332, 3079792, 3079449, 3080897, 3081260, 3084674, 3094742, 3108215, 3116118, 3057739, 3051686, 118992, 122362, 118714, 118118, 122536, 121591, 122652, 122020, 122662, 120015, 122166, 122766, 117166, 116882

Sd/- Authorised officer
Rupeek Capital Pvt. Ltd.

FORM A
(Under Regulation 32 of the Companies Act, 2013)
FOR THE ATTENTION OF THE CREDITORS OF
SHAILA CLUBS AND RESORTS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Shaila Clubs and Resorts Private Limited
2. Date of incorporation of corporate debtor	20/05/2015
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies Pune
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U65101PN000072000088
5. Address of the registered office and principal office if any of corporate debtor	Kore Plaza, Behind Hotel Padi Park, Vihar Nagar, Sangli, Maharashtra, India-415015
6. Incolvency commencement date in respect of corporate debtor	28/10/2021 Order passed on 1st November, 2021
7. Estimated date of closure of insolvency resolution process	30/04/2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Milind Kulkarni BBIN/PA/002/PN001/16/2017/18/10285
9. Address and e-mail of the interim resolution professional as registered with the Board	MMD& Associates, Company Secretaries 2nd Floor, Saijagiri Apartments 77, Vijaynagar Colony, 2147, Sadashiv Peth, Pune-411030 Email: milind.kulkarni@mdmscs.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	2nd Floor, Saijagiri Apartments 77, Vijaynagar Colony, 2147, Sadashiv Peth, Pune-411030 Email: milind.kulkarni@mdmscs.com
11. Last date for submission of claims	15.11.2021
12. Classes of creditors, if any, in clause (b) of sub-section (9A) of section 3 of the Insolvency and Bankruptcy Code, 2016	Secured creditors, Unsecured creditors, Employees, Financial creditors, etc.
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	---
14. (a) Relevant Forms and Details of attachments are available at:	Physical Address: MMD& Associates, Company Secretaries 2nd Floor, Saijagiri Apartments 77, Vijaynagar Colony, 2147, Sadashiv Peth, Pune-411030 Website: http://www.bbi.gov.in/home/downloads

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of Shaila Clubs and Resorts Private Limited on 28th October, 2021. Order received on 1st November, 2021. The interim resolution professional, MMD& Associates Private Limited, has been called upon to submit their claims with proof of debt to the interim resolution professional for the appointment of the interim resolution professional to the interim resolution professional at the address mentioned in the notice.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit their claims with proof by electronic means only. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No. 13 to act as authorized representative of the class (specific class) in Form of submission of claims or misstatements provided to claim shall attract penalties.

MILIND KULKARNI
Interim Resolution Professional
BBIN/PA/002/PN001/16/2017/18/10285
(Date: 2nd November, 2021)
Place: Pune

PUBLIC NOTICE

It is hereby notified for the information of public that MRS. SUVARNA RAVINDRA LAD, Rati, Andher E, Mumbai is the owner of Residential Flat No. 902 and 902A, totally admeasuring carpet area 82 Sq. Mtrs. Pl. 123 Sq. Mtrs. Built up along with terrace area of 9.30 Sq. Mtrs. on Ninth Floor of Building No. E along with the car parking admeasuring 5.0 Sq. Mtrs. at Ground Floor of building No. "E" in the "Lunkat Sky Lounge Co-operative Housing Society Ltd.", situated at Survey No. 210 Final Plot No. 72 TPS scheme No. 1, Kalyani Nagar, Yerawade, Pune 411006. Except that she lost the original Articles of Association dated 20th December 2004, bearing M/s. Lunkat Sky Lounge Co-operative Housing Society Ltd. and Original Registration Receipts & Index 1. The said Flat owner assured my client/s that the said Flats & Car Parking is free from all encumbrances of whatsoever nature kind and extent. Any person having any claim, right or interest in the said Flat or Car Parking or any part thereof should intimate to the undersigned in writing together with proof within FIFTEEN working days from the publication of this notice else I will give NOC to the said Purchaser/s and Bank and claim if any shall be deemed to have been abandoned or waived.

VIJOD KULKARNI AD.,
Shop No. 127, Jai Ganesh Vishwa, Vihar Nagar,
Pune 411015. Mobile No. 9310115672

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(Under Regulation 32 of the Companies Act, 2013)
FOR THE ATTENTION OF THE CREDITORS OF
SHAILA CLUBS AND RESORTS PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	Shaila Clubs and Resorts Private Limited
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MILIND KULKARNI
Interim Resolution Professional
BBIN/PA/002/PN001/16/2017/18/10285
(Date: 2nd November, 2021)
Place: Pune

Place: Pune
Date: 30/10/2021

THE LONG WAIT IS OVER ! WE ARE BACK !

RAMBO CIRCUS

Daily 2 Shows 4pm & 7pm

WE ACCEPT ALL CREDIT & DEBIT CASHES

9611554897

Near Mundhwa Railway Bridge, MAGARPATA

इंडियन बैंक

Indian Bank

BRANCH : KALYANI NAGAR

ALLAHABAD BANK

POSSESSION NOTICE

APPENDIX - IV (Rule - 8(1)) (for immovable property)

Where as the undersigned being the Authorised Officer of the Indian Bank under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred on him under Section 13(4) of the said Act read with rule 8 and 9 of the said rules on 30th day of Oct 2021.

The borrower having failed to repay the amount, notice is hereby given to the borrower, guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with rule 8 and 9 of the said rules on 30th day of Oct 2021.

The borrower/guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for an amount of Rs. 17,64,075 (Rupees. Seventeen lakhs sixty four thousand and seventy five only) with further interest and other charges thereon W.e.f. 30/10/2021.

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DESCRIPTION OF THE IMMOVABLE PROPERTY

Description of property:-
Piece and parcel of Land situated at Survey No.209, Hissa No. 6/13, Total admeasuring 200 Sq.mt and Building/construction there on or at 207.16 Sq.mt, at Hadapsar village, Dagda/Tupe/Vasli, Taluk: Hevel, District: Pune - 411040 Within the local limits of Pune Municipal Corporation as given in the schedule hereunder belonging to Mr. Kamlesh N Kokre and Mr. Hemant N Kokre and Mr. Nandkumar A Kokre and Guarantors: Mrs. Vaishnavi K Kokre and Mrs. Arti H Kokre and Mrs. Bharti N Kokre with the Kalyani Nagar Branch to repay the amount mentioned in the notice being Rs. 17,64,075/- (Rupees. Sixty Seven Lakh Sixty Nine Thousand Five Hundred Eighty Only) as on 31.05.2021 with further interest on 01.06.2021 till date of payment within 60 days from the date of receipt of the said notice.

The amount due as on 29/10/2021 is Rs. 69,85,136/- (Rupees. Sixty nine lakhs eighty five thousand and one hundred thirty six only) with further interest and other charges thereon W.e.f. 30/10/2021.

The borrower having failed to repay the amount, notice is hereby given to the borrower, guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under Section 13(4) of the said Act read with rule 8 and 9 of the said rules on 30th day of Oct 2021.

The borrower/guarantor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for an amount of Rs. 69,85,136/- (Rupees. Sixty nine lakhs eighty five thousand and one hundred thirty six only) with further interest costs, other charges and expenses thereon.

Place: Pune
Date: 30/10/2021

FOOD CORPORATION OF INDIA

REGIONAL OFFICE : PUNE

Bay No. 34-38, Sector-21A, Chandigarh - 160030
Phone No. : 0172-2638543, 2638544, Fax : 0172-2638259

No. J.1.(S)/OSW/MS(S)/DC/2021-22/Guard Dated 03.11.2021
Sale of Wheat under OMSS (D) through E-Auction during NOV.-2021

Scheme-I		Scheme-II	
Sale of Wheat to Bulk Buyers/Pvt. Traders	Sale/Movement of wheat stocks through route under OMSS(D) to bulk buyers/Pvt Traders		
Following are the dates of events for above scheme E-auctions.			
Tender Uploading Date & Starting date of Deposition of EMD	Last date for depositing EMD	Starting and ending date & time for online bidding	
05.11.2021	09.11.2021	18.11.2021 from 11.00 AM to 02.00 PM	
12.11.2021	16.11.2021	17.11.2021 from 11.00 AM to 02.00 PM	
18.11.2021	23.11.2021	24.11.2021 from 11.00 AM to 02.00 PM	
26.11.2021	30.11.2021	01.12.2021 from 11.00 AM to 02.00 PM	

Empanelment is an ongoing process which is done by M/s. Metal Junction Services Ltd., on behalf of FCI. The nodal officer FCI is AGM (Comml) and contact no. 950235302 and Nodal Officer of M-Junction is Ganesh D. contact No. 760502611 & e-mail: ganeshd@metaljunction.in. For any query please contact M/s. Metal Junction Services Ltd. at helpline no. 18001027136 and Email id: ganeshd@metaljunction.in / Website: www.valuationinfo.info and Regional Office (Pune) Chandigarh at email: agmcommlb@fcil.gov.in and Phone No. 9502353002

General Manager (Punjab)

RASHTRIYA RAKSHA UNIVERSITY

An Institute of National Importance

Pioneering National Security and Police University of India

Notification: No.01/2021/HR
Date: 04/11/2021

Applications are invited for regular Positions from the eligible candidates

Sr. No.	Name of Post	Group	No. of Posts	Category	Level	Pay Scale as per 7 CPCs
Academic Positions						
1.	Director, Research and Development	A	01	UR	14	1,44,200/-
2.	Professor (Law / Criminology/Security Studies)	A	02	UR	14	1,44,200/-
3.	Assistant Professor (Law / Criminology/Security Studies)	A	02	UR	10	57,700/- SC (01) 11 68,900/- 12 79,800/-
Administrative Positions						
4.	Pro Vice Chancellor	A	01	UR	15	1,82,200/-
5.	Registrar	A	01	UR	14	1,44,200/-
6.	Finance Officer	A	01	UR	14	1,44,200/-
7.	Senior Administrative Assistant cum Coordinator	C	01	UR	05	29,200/-
8.	Administrative Assistant cum Coordinator	C	02	UR	03	21,700/-

- Last date for submission of application duly filled by 24/11/2021 till 1700 Hrs.
- Detailed information regarding eligibility criteria and other relevant information can be obtained from our website www.rri.ac.in

Sd/-
I/c Registrar
Rashtriya Raksha University

INF/1448/21-22

The Indian EXPRESS Classifieds

BUSINESS OTHER CLASSIFIEDS

POULTRY PERSONAL

Pune District Broker
Traders Association
Rate on 04/11/2021
Live Big Birds Rs.120 Live Small Birds Rs.139
Contact: 9309113062

Vencobb today's ex-farm gate big birds price at Pune Rs. 88 per kg. Contact (9522) 2287241, Pune (9520) 2426414.

Pune Broilers Traders' Association Rate On 04.11.2021 For Live Big Birds Rs..... Live Tandoori Birds Rs..... Momin Poultry (Asif Momin) 26336349.

Pimpri Chinchwad Broilers Traders Association Rate On 04.11.2021 For Live Big Birds Rs 118 Live small Birds Rs 136 All Tagged Broiler(Sira) Shaikh 982291357, 7720080489.

NECC suggested farm-gate price for 100eggs on 04.11.2021 in Pune without tray is Rs.480/- (Rs. Four Hundred and Eighty only) and Phone/NECC: 2470774, 97065288. Dealer 913008979, 24455130.

RECRUITMENT SITUATION VACANT PART TIME JOBS

TELECOM 4G SMS Sending job, Work from home, good Eam, daily monthly salary at HOME. Contact HINA- 970235599/ 987968688.

PERSONAL

CHANGE OF BIRTH DATE

I service Number - 22053342W Sonu/s/o Digambar Singh declares that my younger brother named Monu s/o Digambar Singh whose date of birth requested to be changed from 29 January 2004 to 02 August 2006 vide affidavit no. 44/2020 dated 23/10/21

ADVERTISING DEPOSITS

CHANGE IN NAME & DATE OF BIRTH

I, Prabhakar Ajay Pawar, spouse of Ajay Hemanta Pawar resident of 302 D, 35, Bhavani Peth, Solapur have changed my name from Prabhakar Ajay Pawar to Prabhakar Ajay Pawar and birth date from 15th December 1971 to 15th December 1971 vide affidavit No. 28/2021 dated 02/11/2021.

SERVICES WATERPROOFING

Dr. Fiddt without Breaking Waterproofing done 100% Leakage stops. Toilet, Bathroom, Terrace, Wall Crack Filling, Water tank, Painting 10 Years Guarantee. 932843443

IMPORTANT

acceptance of advertising space in this newspaper is subject to the terms and conditions of the advertisement rates card which is available at the office of the newspaper. The advertiser is responsible for the content of the advertisement and for any loss or damage caused by the advertisement. The advertiser is also responsible for the payment of the advertisement charges.

Government of Maharashtra

Azadi Ka Amrit Mahotsav

Let us Celebrate Enthusiastically by Observing all Safety Measures, Let us Fully Rejoice the Festivity of this Diwali!

Heartiest Diwali Greetings!

Wear a Mask | Wash Hands | Keep Distance

My Family My Responsibility

Shri. Uddhav Thackeray Hon'ble Chief Minister
Shri. Ajit Pawar Hon'ble Dy. Chief Minister
Shri. Balasaheb Thorat Hon'ble Minister, Revenue

Directorate General of Information and Public Relations, Government of Maharashtra.

DGIPR-2021-2022/2568

**FORM A
PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF
SHAILA CLUBS AND RESORTS PRIVATE LIMITED**

RELEVANT PARTICULARS	
1. Name of corporate debtor	Shaila Clubs and Resorts Private Limited
2. Date of incorporation of corporate debtor	02/05/2005
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies- Pune
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U55101PN2005PTC020668
5. Address of the registered office and principal office (if any) of corporate debtor	Kore Plaza, Behind Hotel Pai-Prakash, Vishrambag Sangli Maharashtra, India 416415
6. Insolvency commencement date in respect of corporate debtor	29.10.2021 (Order received on 1st November, 2021)
7. Estimated date of closure of insolvency resolution process	30.04.2022
8. Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Milind Kasodekar IBBI/IPA-002/IP-N00116/2017-18/10285
9. Address and e-mail of the interim resolution professional, as registered with the Board	KMDS & Associates, Company Secretaries 3rd Floor, Satyagiri Apartments 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030 Email: milind.kasodekar@kmdscs.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	KMDS & Associates, Company Secretaries 3rd Floor, Satyagiri Apartments 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030 Email: milind.kasodekar@kmdscs.com
11. Last date for submission of claims	15.11.2021
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	---
13. Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	---
14. (a) Relevant Forms and Details of authorized representatives are available at:	Weblink: http://www.ibbi.gov.in/home/downloads Physical Address: KMDS & Associates, Company Secretaries 3rd Floor, Satyagiri Apartments 77, Vijayanagar Colony, 2147, Sadashiv Peth, Pune- 411030

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Shaila Clubs and Resorts Private Limited** on 29th October, 2021 (Order received on 1st November, 2021).

The creditors of **Shaila Clubs and Resorts Private Limited**, are hereby called upon to submit their claims with proof on or before 15th November 2021 falling fourteen days from the appointment of the interim resolution professional to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.

MILIND KASODEKAR

Interim Resolution professional

IBBI/IPA-002/IP-N00116/2017-18/10285

Date: 2nd November, 2021

Place: Pune

C. B. Kasodekar

फॉर्म ए जाहीर उद्घोषणा (भारतीय नादारी आणि दिवाळखोरीपणा मंडळ (कॉर्पोरेट व्यक्तींकरिता दिवाळखोरी ठराव प्रक्रिया) विनियमन, २०१६ च्या विनियमन ६ अन्वये)	
शैला क्लब्स अँड रिसॉर्ट्स प्रायव्हेट लिमिटेडच्या धनकांचे लक्ष वेधण्याकरिता	
संबंधित तपशील	
१. कॉर्पोरेट कर्जदाराचे नाव	शैला क्लब्स अँड रिसॉर्ट्स प्रायव्हेट लिमिटेड
२. कॉर्पोरेट कर्जदाराच्या स्थापनेचा दिनांक	०२.०५.२००५
३. प्राधिकरण ज्या अंतर्गत कॉर्पोरेट कर्जदाराची स्थापना/नोंदणीकरण झाले	कंपनी निबंधक, पुणे
४. कॉर्पोरेट कर्जदाराचा कॉर्पोरेट ओळख क्रमांक / मर्यादित दायित्व ओळख क्रमांक	U55101PN2005PTC020668
५. कॉर्पोरेट कर्जदाराच्या नोंदणीकृत कार्यालयाचा आणि प्रमुख कार्यालयाचा (जर असल्यास) पत्ता	कोरे प्लाझा, हॉटेल पै-प्रकाशच्या मागे, विश्रामबाग सांगली, महाराष्ट्र, भारत ४१६४१५
६. कॉर्पोरेट कर्जदाराच्या संदर्भात दिवाळखोरी सुरु होण्याचा दिनांक	२९.१०.२०२१ (आदेश दि. ०१ नोव्हेंबर, २०२१ रोजी प्राप्त)
७. दिवाळखोरी ठराव प्रक्रिया परिसमाप्तीचा अंदाजित दिनांक	२०.०४.२०२२
८. अंतरिम ठराव व्यावसायिक म्हणून काम पाहणाऱ्या दिवाळखोरी व्यावसायिकाचे नाव आणि नोंदणीकरण क्रमांक	श्री. मिलिंद कासोडेकर IBBI/PA-002/IP-N00116/2017-18/10285
९. मंडळाकडे नोंदणीकृत असल्यानुसार, अंतरिम ठराव व्यावसायिकाचा पत्ता आणि ईमेल	केएमडीएस अँड असोसिएट्स, कंपनी सचिव, ३ रा मजला, सत्यागिरी अपार्टमेंट्स, ७७, विजयनगर कॉलनी, २१४७, सदाशिव पेठ, पुणे, ४११०३० ईमेल : milind.kasodekar@kmdscs.com
१०. अंतरिम ठराव व्यावसायिकासह पत्रव्यवहाराकरिता वापरावयाचा पत्ता आणि ईमेल	केएमडीएस अँड असोसिएट्स, कंपनी सचिव, ३ रा मजला, सत्यागिरी अपार्टमेंट्स, ७७, विजयनगर कॉलनी, २१४७, सदाशिव पेठ, पुणे, ४११०३० ईमेल : milind.kasodekar@kmdscs.com
११. दावे सादर करण्याचा अंतिम दिनांक	१५.११.२०२१
१२. अंतरिम ठराव व्यावसायिकाद्वारे निश्चित केल्यानुसार, कलम २१ च्या उप-कलम (६अ) च्या खंड (ब) अन्वये कर्जदारांचे वर्ग, जर असल्यास.	---
१३. वर्गामध्ये कर्जदाराचा प्राधिकृत प्रतिनिधी म्हणून काम करण्याकरिता ठरविण्यात आलेल्या दिवाळखोरी व्यावसायिकांची नावे (प्रत्येक वर्गामध्ये तीन नावे)	---
१४. (अ) संबंधित अर्ज आणि (ब) अधिकृत प्रतिनिधीचा तपशील उपलब्ध असेल :	वेब लिंक : http://www.ibbi.gov.in/home/downloads भौतिक पत्ता : केएमडीएस अँड असोसिएट्स, कंपनी सचिव, ३ रा मजला, सत्यागिरी अपार्टमेंट्स, ७७, विजयनगर कॉलनी, २१४७, सदाशिव पेठ, पुणे, ४११०३०

याद्वारे सूचना देण्यात येते की, राष्ट्रीय कंपनी कायदा न्यायाधिकरण यांनी दिनांक २९ ऑक्टोबर, २०२१ रोजी शैला क्लब्स अँड रिसॉर्ट्स प्रायव्हेट लिमिटेडची कॉर्पोरेट दिवाळखोरी ठराव प्रक्रिया सुरु करण्याचे आदेश दिले आहेत. (आदेश दि. ०१ नोव्हेंबर, २०२१ रोजी प्राप्त)

शैला क्लब्स अँड रिसॉर्ट्स प्रायव्हेट लिमिटेडच्या धनकांना याद्वारे त्यांचे दावे पुराव्यासह, अंतरिम ठराव व्यावसायिकाच्या नियुक्तीपासून चौदा दिवस म्हणजेच १५ नोव्हेंबर, २०२१ रोजी किंवा त्यापूर्वी नोंद क्र. १० समोर नमूद पत्त्यावर सादर करण्यास सांगण्यात येत आहे.

वित्तीय धनको यांनी दाव्याबाबतचे त्यांचे पुराव्यासहीत दावे फक्त इलेक्ट्रॉनिक पद्धतीने सादर करावे. इतर सर्व धनको त्यांचे दाव्याबाबतचे पुरावे व्यक्तिशः, टपालाद्वारे किंवा इलेक्ट्रॉनिक पद्धतीने सादर करू शकतात.

नोंद क्र. १२ समोर नमूद केल्यानुसार वर्गाशी संबंधित वित्तीय धनकोने, फॉर्म सीएमडीएल वर्गाचे अधिकृत प्रतिनिधी म्हणून काम पाहण्याकरिता नोंद क्र. १३ समोर नमूद तीन दिवाळखोरी व्यावसायिकांमधून अधिकृत प्रतिनिधी म्हणून (वर्ग नमूद करावा) त्यांची पसंती नमूद करावी.

दाव्याबाबतचे चुकीचे किंवा दिशाभूल करणारे दावे सादर केल्यास दंड ठोठावण्यात येईल.

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ठिकाण: पुणे

B. Kasodekar